

ITEM NO.34

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Criminal Appeal No(s). 757-758/2022

CHANDRAPAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-10-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shashwat Goel, AOR
Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

Shashank Shekhar Singh, AOR

Appearance

Petitioner No.3-Mr. Shakti Singh Dhakray, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Await original records from the High Court and Trial
Court. D.O. letter be issued.

List on 18.11.2022.

ANJU BAJAJ CHANDNA
Registrar